

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 183 OF 2017

Dated: 4th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Damodar Valley Corporation

... Appellant(s)

Vs.

BSES Rajdhani Power Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Paramhans h/f
Mr. Aashish Anand Bernard for R-5

ORDER

Learned counsel for respondent No.5 is directed to serve a copy of the reply to the appellant on or before 11.09.2018. Thereafter, rejoinder may be filed on or before 26.09.2018 with advance copy to the other side.

List the matter on **23.10.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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